

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 205 of 2012

Dated : 18th January , 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Jayesh Gaurav

ORDER

Despite service of notice, no body appeared on behalf of the Respondents on the last date of hearing and also today.

Therefore, the learned counsel for the Appellant is permitted to take dasti on all the Respondents again.

Post the matter on **18.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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